

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2023 AT 10:30 A.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/11/66/AMR/2023		Sec 66 of Companies Act, 2013	Capricorn Distillery Private Limited
	IA(Companies Act)/26/2023	U/Rule 11 of NCLT Rules, 2016	Capricorn Distillery Private Limited

**ORDER**

Mr. Radha Krishna P.V.K.S, Ld. Counsel for Petitioner present. Proof of service not filed. The Ld. Counsel for the Petitioner shall serve notice to the RoC, AP & RD (SER), AP by informing the next date of hearing and to file the memo of compliance well before the next date of hearing. List the matter on 22.11.2023.

Sd/-  
**MEMBER TECHNICAL /-**

Sd/-  
**MEMBER JUDICIAL**